

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 11823/2018

M/S. KISAN SAHAKARI CHINI MILLS LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX AND ANR.

Respondent(s)

Date : 24-04-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms Devika Jain, Adv.
Ms. Kavita Jha, AOR

For Respondent(s)

Mr Kamal Kishore, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented.

Ld. Counsel for the appellant has not file affidavit of valuation and ad valorem court fee despite last opportunity having been granted. However, strictly last chance of one week is granted. If filed, process as per rules, else process the matter as per rules for listing before the Hon'ble Judge in Chambers for orders.